

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP NO. 325(ND)/ 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017**

**NAME OF THE COMPANY: M/s Maruva Cosmeceuticals Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present:	Ms. Lakshmi Gurung, Standing Counsel, Income Tax Dept. Mr. Manish Raj, Company Prosecutor for ROC, Delhi			
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**ORDER**

Reply of the ROC is on record. Ms. Lakshmi Gurung who appears on behalf of the Income Tax Department prays for some time to file her reply. Let the same be filed before the next date of hearing. Last opportunity is granted.

To come up on 10<sup>th</sup> January, 2018. ✓



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**